

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 265 of 2012**

**Dated : 26<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Brihanmumbai Electric Supply & Transport  
Undertaking**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

Counsel for the Appellant(s):

Mr. Harinder Toor  
Mr. Ganesh Kamath  
Mr. N.V, Bhandari  
Mr. Bhoshale

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan

**ORDER**

Mr. Harinder Toor learned counsel for the Appellant has finished his arguments.

Post the matter for further hearing on **17.05.2013** at **2:30 p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*vt/sm*